

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Imphal, the 24<sup>th</sup> January, 2025

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that in view of non-availability of Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui to hold Court sitting from 27<sup>th</sup> January, 2025 to 20<sup>th</sup> February, 2025 as her Ladyship will be availing earned leave, it is notified as under:

- 1) Regular Division Bench matters of Hon'ble The Chief Justice and Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui to be listed on 27<sup>th</sup>, 28<sup>th</sup> and 29<sup>th</sup> January, 2025 will be listed on the same day before the Division Bench of Hon'ble The Chief Justice and Hon'ble Mr. Justice A. Guneshwar Sharma; and
- 2) Regular Single Bench matters of Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui to be listed on 30<sup>th</sup> & 31<sup>st</sup> January, 2025 will be listed on the same day before the Single Bench of Hon'ble Mr. Justice A. Guneshwar Sharma for fixing dates. Interim orders, if any shall stand extended.

By Order etc.

Sd/-

**(KH. AJIT SINGH)**  
**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**

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Endt. No. HCM/1/96-BENCH/1209 - 27  
Copy to:

Imphal, the 24<sup>th</sup> January, 2025

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Chairman, Bar Council of Manipur.
7. The Registrar General, High Court of Manipur.
8. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
9. The Government Advocates, Government of Manipur.
10. The Deputy Solicitor General of India, High Court of Manipur.
11. The President, High Court Bar Association, Manipur.
12. The President, AMBA, Manipur.
13. All the Joint Registrars, High Court of Manipur.
14. All the Deputy Registrars, Language Officer, High Court of Manipur.
15. All the Assistant Registrars/Court Managers Gr. II, Librarian, High Court of Manipur.
16. The System Analysts, High Court of Manipur.  
- He is requested to upload the same on official website.
17. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
18. All the Court Masters, High Court of Manipur.
19. The Concerned/Guard File.

  
**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**